

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 978/2019

(Arising out of impugned final judgment and order dated 05-01-2017 in CRLA No. 888/2014 passed by the High Court Of Judicature At Allahabad)

YASHWANT JAISWAL

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 14065/2019 - INTERIM BAIL)

Date : 26-08-2019 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. Sunil Fernandes, AOR
 Mr. Zeeshan Diwan, Adv.
 Jail Petition

For Respondent(s) Mr. Sarvesh Singh Baghel, AOR
 Mr. Prashant Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(R. NATARAJAN)
COURT MASTER (SH)

(RENU DIWAN)
ASSISTANT REGISTRAR